

Sail's Coal Import

8404. SHRI CHIRANJI LAL SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Inter-Ministerial group constituted regarding the import of coking coal from Australia has submitted its report; and

(b) if so, the details of its recommendations?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The report of the Inter-Ministerial group along with its recommendations are still under examination in the Government.

T.V. Relay Centre in Dhulliya in Maharashtra

8405. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to set up a T.V. Relay Centre in Dhulliya in Maharashtra;

(b) if so, the details thereof;

(c) whether any site has been selected for this purpose;

(d) the area likely to be covered by the above T.V. Centre; and

(e) the funds allocated for this purpose?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (e). Three low power

(100 W) TV transmitters one each at Dhule, Nandurbar and Shahad, are at present functioning in Dhule district of Maharashtra. Whereas there is no approved scheme at present to establish an additional TV transmitter in Dhule district, it is the endeavour of the Government to extend T.V. service to uncovered parts of the district as expeditiously as possible, depending upon the availability of funds for this purpose.

Permission to Private Sector to Establish T.V. and Radio Stations in Uncovered Areas

8406. SHRI A.R. ANTULAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering to allow private sector to establish TV and Radio Stations for putting out programmes in uncovered areas of the country; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Criminal Cases Pending in Supreme Court/High Courts

8407. SHRI A.R. ANTULAY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of criminal cases tried in the High Courts and the Supreme Court;

(b) the number of such cases pending for disposal for the last five to seven years; and